ITEM NO.29 COURT NO.3 SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5265-5266/2026

[Arising out of impugned final judgment and order dated 04-05-2017 in CRLA No. 1022/2009 04-05-2017 in CRLA No. 1023/2009 passed by the High Court of Judicature at Bombay]

BIPINCHAND KANAIYALAL JOSHI @ LALA DOCTOR ETC. Petitioner(s)

VERSUS

THE STATE OF GUJARAT & ANR. Respondent(s)

IA No. 227736/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 227731/2025 - EXEMPTION FROM FILING O.T.
IA No. 288404/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 257886/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 14-10-2026 This matter was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) Mr. Siddharth Luthra, Sr. Adv.
Mr. Ayush Anand, AOR
Mr. Santosh Kumar, Adv.
Mr. Vishal Kumar, Adv.
Mr. Monu Kumar, Adv.
Mr. Shivam Singhania, Adv.
Mr. Sai Shashank, Adv.
Mr. Pankaj Singhal, Adv.
Mr. Krishan Kant Kumar, Adv.

For Respondent(s) Ms. Swati Ghildiyal, AOR
Ms. Neha Singh, Adv.

Signature Not Verified
Digitally signed by ASHA SUNDRIYAL
Date: 2026.10.28 10:02:37 IST
Reason:

Mr. Bharat Bagla, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande- 3259, AOR
Mr. Shrirang B. Varma, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matter on 28.10.2026.

Learned counsel appearing for the petitioner is permitted to serve the papers on Mr. S.N. Terdal, learned Standing counsel for the CBI.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR